

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3015
ANSWERED ON:24.07.2009
ENVIRONMENTAL CLEARANCE FOR POWER PROJECTS
Mutterwar Shri Vilas Baburao

Will the Minister of POWER be pleased to state:

- (a) whether some of the power projects in the country including Gundia Hydel Project have started without obtaining environmental clearance;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c) : All the Hydro Electric Projects which are under construction and are likely to yield benefits during the 11th Plan have already obtained Environmental clearance.

As per information obtained from Karnataka Power Corporation Ltd. (KPCL), Gundia H.E. Project (1x200=200 MW) has not been taken up under construction. Clearance of Ministry of Environment & Forests (MOEF) is under process. Only investigation works have been conducted in terms of the pre-construction permission accorded by MoEF. As per the available information, no power project has started construction without obtaining environmental clearance.